1						2	3	4	5
Rajastl.an	.	.	.	.	.	93 5	5 00	22100	NR*
Tamil Nadu	.	.	.	.	.	49 97	35 20	23000	NR*
West Bengal	.	.	.	.	.	30 59	10 00	15000	NR*
Pondicheriy	.	.	.	.	.	0 44	. .	. .	. .
Mizoram	.	.	.	.	.	1 06	. .	260	NR*
						265 78	154.39	1,15,575	1498

*NR : Not Repor ted.

Policy for fixing the Prices of Agri- cultural Commodities

*198. SHRI VITHALRAO MADHAV- RAO JADHAV:

SHRI VISHVAJIT PRITHVI- JIT SlNGH:

Wri the Minister of AGRICULTURE be pleased to state:

(a) the policy adopted by the Agri- cultural Price$_s$ Commission for fixing the price$_s$ of agricultural commodities;

(b; whether th$_e$ member$_s$ of the APC are agriculture experts, if not, what are the reasons therefor; and

(c) whether Government propose to appoint such $_e$xperts on the APC?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SlNGH): (a) The Agricultural Prices Commission is only a recommendatory body. Support prices of agricultural commodities are fixed by the Government on the ba^{sis} of the recommendations made ^{D}y the Commission and in consultation with the State Governments, concerned Economic Ministries and Planning Commission. While recommending support price the APC tak$_e$ into con- sideration the available data on the cost ^{o*} production of that crop, chan- ges in input prices, change$_s$ in   the

level of administered prices of com- peting crops, changes in terms of trade between agricultural an,j non-agricul- tural sectors, effect of the price policy on the rest of the economy etc

(b) and (c) The Agricultural Prices Commission consists of a Chairman, two Members and $_a$ Member-Secre- tary. The Chairman is an Economist of repute. One . Member is an Agri- cultural Economist of standing. The other Member whos$_e$ term $_e$xpired re- cently has been representing the in- terests of farmers and consumers. The Member-Secretary who retired recent- ly was a Member of Indian Economic Service with considerable experience in agricultural economy

Permission for Women's University at . Tirupati

*199. SHRI B. KRISHNA MOHAN: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Andhra Pradesh Gov- ernment have applied to the Univer- sity Grants Commission for permis- sion to start a Women's University at Tirupati; and

(b) if so, what action the Central Government propose to take in the matter?